## GOVERNMENT OF INDIA ENVIRONMENT AND FORESTS LOK SABHA

UNSTARRED QUESTION NO:1037

ANSWERED ON:04.03.2013

CHECK ON FELLING OF TREES

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## Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether various agencies are engaged in indiscriminate felling of trees on the pretext of development in various parts of the country;
- (b) if so, the details thereof;
- (c) whether some agencies have cut trees in Delhi recently without any prior permission from the Ministry;
- (d) if so, the details thereof; and
- (e) the steps taken/being taken by the Government in this regard?

## **Answer**

## MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a)& (b) No reports regarding indiscriminate felling of trees on the pretext of development by various agencies have been received in the Ministry. However, sporadic incidents of tree felling do take place wherein action is taken by the respective State /UT Governments as per the law.

(c)to (e) The Ministry has received no such reports, wherein the agencies concerned have cut trees in Delhi without permission of the Competent Authority. Permission for cutting of trees is given by the respective State/UT Governments.